

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-38/2022/8228/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Jitu Moni Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati, the 21st September, 2022.

Sub:- **Station leave permission.**

Ref:- Letter No. DJG/4945 Dated 20.09.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 23.09.2022 till the morning of 26.09.2022**, has been granted. The Addl. District & Sessions Judge, Goalpara and in his absence the Civil Judge & Assistant Sessions Judge, Goalpara and in his absence the CJM, Goalpara and in his absence in-charge CJM, Goalpara shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/8229/A, dated , 21-09-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rdo